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to any film producer for location shoot-ing abroad. Each case is deal:, with 1 on merits, looking to the export earning potential of the film

## FOREIGN BANKS

## f SHRI NIREN GHOSH: \*197. <J SHRI M. BASAVAPUN-[\_ NAI AH:

Will the Minister of FINANCK be pleased to state:

- (a) the total paid-up capital of foreign banks in India during the year 1963-64; and
- (b) the amount of profit earned by them during the same year?

DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Foreign i banks which are now operating in India are required to deposit with the Reserve Bank, either in cash 01 in the form of approved securities a) an amount of Rs. 20 lakh<sub>s</sub> in each case and (b) a sum equal to 20 pur cent of the profits of each bank for each year in respect of the business transacted in India. The total amount required to be deposited with the Reserve Bank as at the end of December 1963 was Rs. 3-12 crores.. The face value of the approved securities actually deposited was Rs 4'84 crores

(b) The net profit earned in India during the calendar year 1963 by the branches of the fourteen foreign banks operating in India amounted to Rs. 1 • 87 crores.

# FIRE IN L.I.C. BUILDING NEAR DELHI GATE.

- ♦198. SHRI R. K. BHUWALKA.: Will the Minister of FINANCE be phased to state;
- (a) whether the records of "he Life Insurance Corporation have been completely destroyed in the recent fire which broke out in their building near Delhi Gate, Delhi;
- (b) if so, the loss suffered by the Corporation as a result of the fire;
- (c) how would the records be compiled; and

(d) whether any enquiry has been made by Government to find out the cause, of the fire and the persons responsible for the same?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) to (d) A statement is laid on the Table of the House.

## STATEMENT

- (a) to (c) There has been considerable damage to the records of the Corporation. Some of the records have, however, been salvaged and steps are being, taken to reconstruct the rest. The policy records of the Divisional Office were not involved as these were kept in another building. The total loss suffered by the Corporation is estimated at Rs.
- (d) Investigations made appear to indicate that human negligence caused the fire. The Corporation is investigating into The matter further with a view to fixing the responsibility.

## THERMAL PLANT AT NELLORE

- \*199. SHRI P. K. KUMARAN: Will the Minister of Irrigation and Power be pleased to state:
- (a) what is the progress of construction of Thermal plant at Nellore;
- (b) what amount has been spent so far on this plant; and
  - (c) when it is likely to be commissioned?

THE MINISTER OK IRRIGATION AND POWER (Dr. K. L. RAO): (a) The installation of the 30 MW Thermal Plant at Nellore is nearing completion.

- (b) Rs. 3.29 crores till end of August, 1964.
- (c) During the first quarter of 1965.

NATIONAL DEVELOPMENT COUNCIL

[ SHRI P. ABRAHAM: \*,,, J SHRI U. S. DUGAL:

i, SHRI SANKAR PRATAP I SINGH DEV:

Will the Minister of PLANNING be pleased to state:

•{Transferred from the 17th Novem-I ber, 1964.